

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

OA-686/99

New Delhi this the 7th day of November, 2001.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)  
Hon'ble Dr. A. Vedavalli, Member(J)

Sh. Prem Raj,  
S/o Sh. Pheru Singh,  
ASI No. 1852/D,  
H.No.27/8-A, Indira  
Vikas Colony,  
Delhi.

.... Applicant

(through Sh. B.R. Saini, Advocate)

Versus

1. The Commissioner of Police (Delhi),  
Police Headquarter, I.P. Estate,  
New Delhi.

2. Dy. Commissioner of Police,  
Special Cell (SB),  
Delhi.

3. Dy. Commissioner of Police,  
DE-Cell, Police Headquarter,  
Delhi.

4. Enquiry Officer,  
(Sh. K.C. Verma, ACP),  
ACP (EO, DE Cell),  
Police Headquarter,  
New Delhi.

.... Respondents

(through Sh. George Paracken, Advocate)

ORDER (ORAL)

Hon'ble Sh. S.R. Adige, VC(A)

Applicant's counsel seeks permission to withdraw the present OA. Permission granted. Accordingly, OA-686/99 is dismissed as withdrawn.

*A. Vedavalli*

(Dr. A. Vedavalli)  
M(J)

*S.R. Adige*  
VC(A)

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